

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 23rd December, 2011.

No.HC.VII-138/2011/9907 /A, In partial modification of this Registry's Notification No.HC.VII-138/2011/9642 /A, dated-15.12.2011 Shri D. Changkakati, Secretary-cum-Registrar, Lokayukta, Assam, Shri M.Z. Haque, Member, MACT, Cahcar, Silchar, and Mrs. N. Lahkar, Munsiff-cum-Judicial Magistrate, 2nd Class, Sonari, are exempted from undergoing the Management Development Training Programme to be conducted by the Assam Institute of Management, Bamunimaidam, Guwahati, w.e.f. 22.12.2011 to 25.12.2011 at Hotel Brahmaputra Ashok, Guwahati.

By Order

Sd/- A. Barthakur

REGISTRAR (VIGILANCE)

Memo No.HC.VII-138/2011/9908 - 9920 /A, dated- 23.12.2011